

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

110(ND)/16

CORAM:

**PRESENT: DR. V. K. SUBBURAJ
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
11.03.2019**

**NAME OF THE COMPANY: Ms. Chandra Bala Modi & Anr. V/s. M/s.
Synapse Communications Pvt. Ltd. & Ors.**

SECTION OF THE COMPANIES ACT: 241/242

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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For the Petitioner: Mr. Rohan Chawla and Mr. Mehak Khurrana, Advocates

For the Respondent: Mr. Ajay Garg, Advocate for R-2 & 4
Mr. Harshit Agarwal, Advocate for R-6
Mr. Praveen Kumar Mittal and Ms. Deepali Mittal,
Advocates

ORDER

Request for an adjournment is being made on behalf of the Corporate Debtor.

At his request, adjourned to 22nd October, 2019.



**(V. K. Subburaj)
Member (T)**



**(Ina Malhotra)
Member (J)**